GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2414 ANSWERED ON:23.08.2013 APPROPRIATION FROM CFI Pangi Shri Jayaram

Will the Minister of FINANCE be pleased to state:

- (a) whether any money has been appropriated out of the Consolidated Fund of India (CFI) without the approval of Parliament in the recent past;
- (b) if so, the details thereof for the last three years and purpose for which such money was utilized along with justification thereof; and
- (c) the constitutional provision, if any, under which Appropriation of money was done without approval of the Parliament?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI NAMO NAPAIN MEENA):

- (a): No, Sir.
- (b) & (c): Does not arise.